

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27/05/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/746/2019  
NAME OF THE PETITIONER(S) : P.SANKAR (K S CONSTRUCTION)  
NAME OF THE RESPONDENT(S) : RESUREGENT POWER PROJECTS LTD  
UNDER SECTION : 9 RULE 6


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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01. C. Swam Mohan

COUNSEL FOR PETITIONER

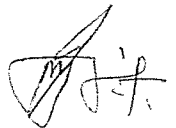


I may BE PERMITTED TO WITHDRAW MY  
PETITION WITH LIBRACY TO FILE A NEW  
PETITION.

  
(C. Swam Mohan)  
COUNSEL FOR PETITIONER.

02. I. Mohammed Faizal.

Counsel for Respondent-



(19)

[IBA/746/2019]

**ORDER**

On the withdrawal request made by the Operational Creditor counsel, this IBA/746/2019 is hereby **dismissed as withdrawn** with liberty to the Operational Creditor to proceed in accordance with law.

  
**(S. VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

VS